

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 137/GT/2013**

Subject: Revision of tariff of Ramagundam Super Thermal Power Station, Stage-III (500 MW) from 01.04.2009 to 31.03.2014

Date of hearing: 8.8.2013

Coram: Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner: NTPC Limited,

Respondents: APPCC & 13 others

Parties present: Shri S.K.Mandal, NTPC  
Shri Vinay Garg, NTPC

**RECORD OF PROCEEDINGS**

This petition has been filed by the petitioner, NTPC for revision of tariff of Ramagundam Super Thermal Power Station, Stage-III (500 MW) (the generating station) for the period from 01.04.2009 to 31.03.2014 after truing up.

2. During the hearing, the representative of the petitioner, NTPC submitted as under:
  - (a) Additional information as sought for by the Commission has been filed and copy has been served on the respondents. No reply has been received from the respondents.
  - (b) The capital cost considered in the present petition is based on the admitted capital cost as on 31.3.2009 and the actual capital expenditure for the years 2009-10, 2010-11 & 2011-12.
  - (c) The projected additional capital expenditure has been claimed for the years 2012-13 and 2013-14 based on the latest estimates and the status of work.
  - (d) Tariff for the generating station may be allowed as prayed for in the petition.
3. None appeared on behalf of the respondents. The Commission reserved its order in the petition.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)